| | DEFECTIVE REPORT LIST | | | | |
|-----|--------------------------------|----------------------------|---|--|--|
| | DEFECTIVE REPORT OF 27-07-2022 | | | | |
| Sl | Case Number | Advocate for | Defects as per S.R. | | |
| no. | | Petioner/Caveator | | | |
| 1 | MACA/362/2022 | G.P.DUTTA | OTHERS. ONE SIDED COPY OF JUDGEMENT NOT ATTESTED AS TRUE COPY 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. | | |
| 2 | MACA/361/2022 | S.K.SWAIN | OTHERS. ONE SIDED COPY OF JUDGEMENT NOT ATTESTED AS TRUE COPY 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. | | |
| 3 | WP(C)/17953/2022 | CHINMAY CHOUDHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 4 | WP(C)/18432/2022 | SK. ZAFARULLA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 5 | WP(C)/18409/2022 | LALIT SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 6 | WP(C)/18444/2022 | LALIT SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 7 | WP(C)/18443/2022 | SANJAY KUMAR SAMANTARAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 8 | WP(C)/18694/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 9 | WP(C)/18695/2022 | CHANDAN MISHRA | OTHERS. NEAT COPY OF PAGE 6 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | | |
| 10 | WP(C)/18679/2022 | CHANDAN MISHRA | OTHERS. NEAT COPY OF PAGE 6 TO BE FILED 6. RECEIPT SHOWING SERV.COPY | | |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 11 | WP(C)/18684/2022 | CHANDAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/18686/2022 | CHANDAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | WP(C)/18681/2022 | K.C.MAJHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | WP(C)/18678/2022 | K.C.MAJHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/18658/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/18656/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | WP(C)/18660/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 18 | WP(C)/17801/2022 | SANJAY KUMAR SAMANTARAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WP(C)/17996/2022 | KUNAL KUMAR SWAIN | OTHERS. PAGE 15,19,24 & 25 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | WP(C)/18653/2022 | К.С.МАЈНІ | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | WP(C)/18693/2022 | CHANDAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | WP(C)/18655/2022 | K.C.MAJHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/18272/2022 | DR. BINODA KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 24 | WP(C)/17709/2022 | SANJIB KUMAR BHANJADEO | OTHERS. NEAT & LEGIBLE COPY OF PAGE 7 TO 14 & 17 TO 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/17726/2022 | DILLIP KUMAR RAY | OTHERS. ANNX 2 NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 26 | WP(C)/17722/2022 | DEBABRATA DAS | OTHERS. LEGIBLE COPY OF PAGE 32,36 & 39 TO BE FILED OTHERS. PARAGRAPHS IN 9479 OF 2022 ARE NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 27 | WP(C)/17762/2022 | GIRIJA SANKAR MOHANTY | OTHERS. ONE SIDED COPY OF PAGE 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/17522/2022 | MANOJ OJHA | 1. COURT FEE IS DEFICIENT. |
| 29 | WP(C)/18363/2022 | ASIT KUMAR DASH | OTHERS. PUT UP FOR S.R AFTER FILING OF 2ND COPY OF WP(C) |
| 30 | WP(C)/18120/2022 | PRAFULLA KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | WP(C)/18411/2022 | KULADA NANDA DAS | OTHERS. NEAT COPY OF PAGE 32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 32 | CRLMP/1491/2022 | RAKESH KUMAR ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | CRLMP/1486/2022 | GAGAN BIHARI SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 34 | CRLMP/1487/2022 | GAGAN BIHARI SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 35 | CRLMP/1489/2022 | SANKARACHARYA CHOUDHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | CRLMP/1490/2022 | DEEPAK RANJAN PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | CRLREV/318/2022 | RUPESH KUMAR MOHANTY | OTHERS. DATE OF IMPUGNED ORDER WRONGLY FURNISHED IN THE PRAYER 24. LIMITATION NOT IN TIME / EXPIRED. |
| 38 | WP(C)/18450/2022 | ANKITA MUKHERJI | OTHERS. NEAT COPY OF PG. 21 TO BE FILED. |
| 39 | WP(C)/18714/2022 | SRINIVAS | 6. RECEIPT SHOWING SERV.COPY |

| | | MOHANTY | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 40 | WP(C)/18615/2022 | PRAFULLA KUMAR RATH | OTHERS. NEAT COPY OF PAGE 90 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | CMP/653/2022 | SAMARENDRA BAHADUR | 8. CAUSE TITLE NOT IN ORDER. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 42 | WPCRL/91/2022 | SOUMYA RANJAN DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 43 | WP(C)/18100/2022 | RUDRA NARAYAN PARIJA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/18642/2022 | SUSANTA KUMAR BARAL | OTHERS. NEAT COPY OF PAGE 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/18613/2022 | PRAFULLA KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/18696/2022 | BHABANI SANKAR TRIPATHY 1 | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/18697/2022 | BHABANI SANKAR TRIPATHY 1 | OTHERS. LOGO OF RS 50 /- TO BE PAID OTHERS. NEAT COPY OF PAGE 18 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | WP(C)/17502/2022 | PRAFULLA KUMAR KAR | OTHERS. PAGE 26 TO 30 NOT LEGIBLE |
| 49 | WP(C)/17776/2022 | ARJUNA CHARANA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | WP(C)/17777/2022 | SARADA PRASAD DASH | OTHERS. ANN 1 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 51 | CRLREV/329/2022 | ARIJEET MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | MACA/364/2022 | GIRIJA PRASAD DUTTA | OTHERS. CAUSE TITLE IN ORDER BUT RELATION OF RESPODENT NO. 2 WITH RESPODENT NO. 1 NOT CORRECTLY STATED 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 53 | MACA/363/2022 | G.P DUTTA | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 54 | WP(C)/18111/2022 | SAROJ KUMAR BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WP(C)/18147/2022 | AUROVINDA MOHANTY | OTHERS. WELFARE FEE OF RS 50/- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 56 | WP(C)/18193/2022 | KALPATARU MISHRA | 1. COURT FEE IS DEFICIENT. 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 57 | WP(C)/18189/2022 | PRAFULLA CHANDRA | 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY |

| | | ACHARYA | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 58 | WP(C)/17900/2022 | KISHORE CHANDRA PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | CRLA/578/2022 | BISWORANJAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | CRLREV/332/2022 | GYANALOKA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/17750/2022 | S.SATAPATHY | OTHERS. RS 50/- HCBAWS FEE NOT PAID OTHERS. LEGIBLE COPY OF PAGE 15 TO BE FILED OTHERS. EACH PAGE OF WRIT PETITION NOT SIGNED BY THE COUNSEL 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/17760/2022 | PRAFULLA KUMAR MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 63 | WP(C)/18500/2022 | RABI NARAYAN PANDA | 14. NOT PROPERLY INDEXED. |
| 64 | WP(C)/18499/2022 | RABI NARAYAN PANDA | OTHERS. PAGE 16,22 & 24 NOT LEGIBLE |
| 65 | WPCRL/84/2022 | BUDHADEV ROUTRAY | OTHERS. THIS MAY BE REGISTERED AS CRLMP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/18490/2022 | AKSHAYA KUMAR | 6. RECEIPT SHOWING SERV.COPY |

| | | SAHOO | TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
|----|------------------|---------------------------|--|
| 67 | WP(C)/18014/2022 | BISWA PRAKASH DHAL | OTHERS. WELFARE FEE OF RS 50/- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 68 | WP(C)/18744/2022 | ANIMA KUMARI DEI | 14. NOT PROPERLY INDEXED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 69 | WP(C)/17552/2022 | K.C.SATAPATHY | OTHERS. LEGIBLE COPY OF PAGE 32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 70 | WP(C)/17577/2022 | KARUNAKAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/17728/2022 | SUSHANTA KUMAR PRADHAN | OTHERS. LEGIBLE COPY OF PAGE 16,17,19 & 41 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 72 | WP(C)/17714/2022 | SAMIR KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT |

| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
|----|------------------|--------------------------------|--|
| 73 | WP(C)/17727/2022 | PABITRA KUMAR BEHERA | OTHERS. PAGE 24 NOT LEGIBLE OTHERS. CORRECTION MADE WITHOUT INITIALS BY THE NOTARY 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 74 | WP(C)/17568/2022 | S.K.SAMAL | OTHERS. DATE OF EXECUTION NOT FURNISHED OTHERS. ANN 1 NOT NEAT AND LEGIBLE OTHERS. PAGE 123 & 124 NOT LEGIBLE OTHERS. PARAGRAPHS NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | WP(C)/18813/2022 | NIRANJAN BISWAL | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 76 | WP(C)/17528/2022 | ALOK KUMAR MOHAPATRA | OTHERS. ADDL.A.W.F NOT PAID OTHERS. PAGE 30 & 38 NOT LEGIBLE OTHERS. THIS MAY BE REGISTERED AS CRLMP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED. |
| 77 | WP(C)/17815/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 13,18 & 20 NOT LEGIBLE 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| 70 | W/D(C)/19706/2022 | SAPAN KUMAR | OTHERS THIS MAY DE |
|-----|----------------------|-------------------|----------------------------------|
| 78 | WP(C)/18706/2022 | | OTHERS. THIS MAY BE |
| | | PAL | REGISTERED AS CRLMP |
| 79 | WP(C)/18716/2022 | LAXMI PRASAD | OTHERS. PAGE NO. 22,23,31,32 & |
| 19 | WF(C)/18/10/2022 | DWIVEDY | 34 NOT LEGIBLE |
| | | DWIVEDI | |
| | | | 6. RECEIPT SHOWING SERV.COPY |
| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/18606/2022 | MANMAYA | 6. RECEIPT SHOWING SERV.COPY |
| | | KUMAR DASH | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | |
| 81 | WP(C)/18106/2022 | RAMAKANTA | OTHERS. PAGES 27 TO |
| | | SARANGI | 31,33,60,88,89,105 & 108 ARE NOT |
| | | | LEGIBLE |
| | | | 6. RECEIPT SHOWING SERV.COPY |
| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH ADVOCATE |
| | | | APPEARING IN THE |
| | | | PETITION/APPEAL/APPLICATION |
| | | | |
| 82 | WP(C)/18867/2022 | SUKANTA KUMAR | OTHERS. SERIAL NO. OF THE |
| | | DALAI | PARAGRAPHS NOT CORRECTLY |
| | | | FURNISHED |
| | | | |
| 83 | WP(C)/18869/2022 | SUKANTA KUMAR | OTHERS. SERIAL NO. OF THE |
| | | DALAI | PARAGRAPHS NOT CORRECTLY |
| | | | FURNISHED |
| C 1 | WID(0) (100 51 100 5 | A CATE ATT TO THE | |
| 84 | WP(C)/18364/2022 | ASIT KUMAR | 6. RECEIPT SHOWING SERV.COPY |
| | | DASH | TO AG/CG/IT/CT/ETC.NOT FILED. |
| 05 | WD(C)/19575/2022 | DD A C A NINI A | 10 UNDERTAKING EOR NON |
| 85 | WP(C)/18575/2022 | PRASANNA | 19. UNDERTAKING FOR NON |
| | | KUMAR MISHRA | FILING OF TRANSLATED COPY |
| | | | NOT FILED |
| | | | 24. LIMITATION NOT IN TIME / |
| | | | EXPIRED. |
| 86 | WP(C)/18083/2022 | LALATENDU | 6. RECEIPT SHOWING SERV.COPY |
| | 1,1 (0)/10003/2022 | SAMAL | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | DI MVIIIL | 25. NAMES IN CAPITAL |
| | | | LETTERS/ENROLMENT |
| | | | NUMBERS/MOBILE PHONE |
| | | | |
| | | | NUMBERS OF ALL THE SIGNING |

| | | | ADVOCATES NOT INDICATED |
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| 87 | WP(C)/18780/2022 | DEBENDRA KUMAR DHAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 88 | WP(C)/17475/2022 | SURJYA NARAYAN SAHU | OTHERS. NEAT COPY OF PAGE 15 TO 27 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/17440/2022 | MAHESWAR MOHANTY | OTHERS. NEAT COPY OF PAGE 13 TO 15,20,,31 TO BE FILED |
| 90 | WP(C)/17418/2022 | ANANTA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WP(C)/18139/2022 | SUBHENDU KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | WP(C)/18103/2022 | NIRANJAN LENKA | OTHERS. NEAT COPY OF PAGE 16 TO BE FILED OTHERS. DEPONENT IS SOLE PETITIONER IN THE WRIT PETITION BUT IN THE I.A IN PARA 1 OF THE AFFIDAVIT SOLE DEPONENT MENTIONING HIMSELF AS PETITIONER NO.2 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 93 | WP(C)/18498/2022 | AMITAV TRIPATHY | OTHERS. NEAT & LEGIBLE COPY OF PAGE 8 TO 22,23,24 & 32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY |

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| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 25. NAMES IN CAPITAL |
| | | | LETTERS/ENROLMENT |
| | | | NUMBERS/MOBILE PHONE |
| | | | NUMBERS OF ALL THE SIGNING |
| | | | ADVOCATES NOT INDICATED |
| | | | TID VOCITIES TO THE DICTIES |
| 94 | WP(C)/18779/2022 | DEBENDRA | 6. RECEIPT SHOWING SERV.COPY |
| ' ' | (11 (0)/10/7/2022 | KUMAR DHAR | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | KOWAK DITAK | 25. NAMES IN CAPITAL |
| | | | |
| | | | LETTERS/ENROLMENT |
| | | | NUMBERS/MOBILE PHONE |
| | | | NUMBERS OF ALL THE SIGNING |
| | | | ADVOCATES NOT INDICATED |
| | | | 29. NAME OF THE FILING |
| | | | ADVOCATE NOT IN CAPITAL |
| | | | LETTERS/ENROLMENT NUMBER |
| | | | NOT INDICATED WHEREVER |
| | | | SIGNATURE OF SUCH ADVOCATE |
| | | | APPEARING IN THE |
| | | | |
| | | | PETITION/APPEAL/APPLICATION |
| 95 | CMP/650/2022 | SHIB SHANKAR | OTHERS. STATUS OF PARTIES IN |
| | | MOHANTY | COURT BELOW NOT FURNISHED |
| | | | 7. VAKALATNAMA NOT |
| | | | PROPERLY |
| | | | STAMPED,EXECUTED,ACCEPTED. |
| | | | STAMILD, EXECUTED, ACCELLED. |
| 96 | WP(C)/17559/2022 | RUDRA NARAYAN | OTHERS. LEGIBLE COPY OF PAGE |
| | | PARIJA | 21 TO BE FILED |
| | | | 6. RECEIPT SHOWING SERV.COPY |
| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | |
| 97 | WP(C)/17529/2022 | ALOK KUMAR | OTHERS. RS 50/- HCBAWS FEE |
| | | MOHAPATRA | NOT PAID |
| | | | 1. COURT FEE IS DEFICIENT. |
| | | | 6. RECEIPT SHOWING SERV.COPY |
| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 10 AG/CG/11/C1/E1C.NOT FILED. |
| 98 | WP(C)/17567/2022 | S.D.ROUTRAY | 6. RECEIPT SHOWING SERV.COPY |
| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 25. NAMES IN CAPITAL |
| | | | LETTERS/ENROLMENT |
| | | | NUMBERS/MOBILE PHONE |
| | | | |
| | | | NUMBERS OF ALL THE SIGNING |
| | | | ADVOCATES NOT INDICATED |
| | | | |

| 99 | WP(C)/17543/2022 | KALPATARU MISHRA | OTHERS. O.P NO. 3 NOT REPRESENTED THROUGH OTHERS. PAGE 32 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 100 | WP(C)/17514/2022 | BISWARANJAN MAHARATHA | OTHERS. ANN NOT ATTESTED OTHERS. DATE OF EXECUTION NOT FURNISHED OTHERS. ANN 1 NOT LEGIBLE OTHERS. PRAYER NOT DATED CORRECTLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 101 | WP(C)/17501/2022 | BANSHIDHAR BAUG | OTHERS. PAGE 15 NOT LEGIBLE 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 102 | WP(C)/17562/2022 | LAXMI PRASAD DWIVEDY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | WP(C)/17516/2022 | AVIJIT MISHRA | OTHERS. DATE OF EXECUTION NOT FURNISHED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 104 | WP(C)/18659/2022 | SUNIL KUMAR | OTHERS. PAGE 13 NOT LEGIBLE |

| 105 | WP(C)/18754/2022 WP(C)/18671/2022 | PANDA BIBHUTI BHUSAN MISHRA K.C.RAJGURU MOHAPATRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 107 | WP(C)/18848/2022 | SWAPNA KUMAR OJHA | 5. SECOND COPY OF PETITION NOT FILED. |
| 108 | WPCRL/93/2022 | PRASANTA KUMAR JENA | OTHERS. THIS MAY BE REGISTERED AS CRLMP 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | WP(C)/17504/2022 | PRONOY MOHANTY | OTHERS. PAGES 15,16,22 & 25 NOT LEGIBLE OTHERS. PARAGRAPHS NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 110 | WA/978/2022 | MANOJ KUMAR BARIK | OTHERS. PROVISION OF LAW NOT PROPER OTHERS. WRIT APPEAL NO. AT THE TOP OF THE FIRST PAGE OF APPEAL MEMO IS TO BE FOLLOWED BY THE ARISING WP(C) NO. WITH ITS DATE OF DISPOSAL 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 111 | WP(C)/18726/2022 | KIRTITA BANERJEE | 5. SECOND COPY OF PETITION NOT FILED. |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 112 | WP(C)/18076/2022 | ASHOK KU MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 113 | WP(C)/17822/2022 | AUROVINDA MOHANTY | OTHERS. PAGE NO. 15 TO 18 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 114 | WP(C)/18045/2022 | RAMA KRISHNA BISOI | OTHERS. NEAT COPY OF PAGE 21,22 & 29 TO BE FILED OTHERS. PAGE NO. 46 & 56 ATTACHED WITH THE PETITION TWICE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 115 | WP(C)/18281/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | WP(C)/18865/2022 | DR. BINODA KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 50 & 53 TO BE FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 117 | WP(C)/18667/2022 | JAGANNATH BHUYAN | 5. SECOND COPY OF PETITION NOT FILED. |

| | | | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 118 | WP(C)/18735/2022 | BIJAYA KUMAR NAYAK 3 | OTHERS. PAGE 9 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 119 | WP(C)/18786/2022 | RITA SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 120 | WP(C)/18736/2022 | BIJAYA KUMAR NAYAK 3 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 121 | WP(C)/18853/2022 | SAROJ KUMAR PADHI | OTHERS. PAGE MARKING NOT CLEAR AND LEGIBLE OTHERS. PAGE 28,30,32,33,34 & 38 NOT LEGIBLE OTHERS. ALL ANN NOT ANN-MARKED OTHERS. CORRECTIONS MADE WITHOUT INITIALS 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14. NOT PROPERLY INDEXED. |
| 122 | WP(C)/18668/2022 | ANURAG PATI | OTHERS. PAGE 12 & 14 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT |

| | | | FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 123 | WP(C)/18221/2022 | SARBESWAR BEHERA | OTHERS. DATE MENTIONED IN ANN 2,3 & 4 AND AVERMENT OF W.P NOT TALLY WITH THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 124 | WP(C)/18419/2022 | PRABHAT KUMAR DAS | OTHERS. NEAT COPY OF PAGE 18 TO BE FILED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 125 | WP(C)/18527/2022 | RAMA KRISHNA BISOI | OTHERS. LEGIBLE COPY OF PAGE 13 & 14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 126 | WP(C)/17472/2022 | PRAVAT KUMAR MOHANTY | OTHERS. LOGO OF RS 50 /- TO BE PAID 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 127 | WP(C)/18275/2022 | BASUDEV BARIK | OTHERS. PARAGRAPHS NOT CORRECTLY MARKED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 128 | WP(C)/18291/2022 | SAROJ KUMAR PADHI | OTHERS. NEAT & LEGIBLE COPY OF PG. 11 & 12 TO BE FILED . 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | WP(C)/18528/2022 | RAMA KRISHNA BISOI | OTHERS. LEGIBLE COPY OF PAGE 15 & 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 130 | WP(C)/18529/2022 | RAMA KRISHNA BISOI | OTHERS. LEGIBLE COPY OF PAGE 13 & 14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 131 | WP(C)/18415/2022 | MANORANJAN PADHI | OTHERS. LEGIBLE COPY OF PG 19 TO BE FILED. OTHERS. PG. 14 IS TO BE ATTESTED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT |

| | | | FURNISHED/INCORRECTLY MENTIONED |
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| 132 | WP(C)/18445/2022 | PITAMBAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 133 | WP(C)/18844/2022 | KULADA NANDA DAS | OTHERS. PAGES 12,18,25,27,28,30,31 & 34 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 134 | WP(C)/18875/2022 | SIDDHARTH PRASAD MISHRA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 135 | WP(C)/18739/2022 | BIJAYA KUMAR NAYAK 3 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY |

| | | | NOT FILED |
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| 136 | WP(C)/17434/2022 | ANIMESH MOHANTY | OTHERS. NEAT COPY OF PAGE 23 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | WP(C)/17405/2022 | JYOTIRMAY GUPTA | OTHERS. NEAT COPY OF PAGE 14,20 TO 32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 138 | WP(C)/18222/2022 | SARBESWAR BEHERA | OTHERS. PAGES 10 TO 12,21 & 43 NOT LEGIBLE OTHERS. ANN 4 CONTAINS UNDERLINES OTHERS. THERE IS BLANK SPACE IN PARA 11 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 139 | WP(C)/18738/2022 | DIBYARANJAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 140 | WP(C)/18025/2022 | DR. JITENDRA KUMAR LENKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | WP(C)/18753/2022 | CHANDRA SEKHAR PANDA | OTHERS. PAGE 45 NOT LEGIBLE 8. CAUSE TITLE NOT IN ORDER. |
| 142 | WP(C)/18751/2022 | CHANDRA SEKHAR PANDA | OTHERS. ANN 2 NOT ATTESTED |

| OTHERS. PAGE 25,31,32 & 38 N LEGIBLE 6. RECEIPT SHOWING SERV.C TO AG/CG/IT/CT/ETC.NOT FILI 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEP 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUME NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOC APPEARING IN THE PETITION/APPEAL/APPLICATI 144 WP(C)/18665/2022 ANURAG PATI OTHERS. PAGE 25,31,32 & 38 N LEGIBLE 6. RECEIPT SHOWING SERV.C TO AG/CG/IT/CT/ETC.NOT FIL 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEP 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUME NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOC APPEARING IN THE PETITION/APPEAL/APPLICATI 145 WP(C)/17988/2022 BIJAY KUMAR 6. RECEIPT SHOWING SERV.C | | | | 8. CAUSE TITLE NOT IN ORDER. |
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| OTHERS. PAGE 25,31,32 & 38 N LEGIBLE 6. RECEIPT SHOWING SERV.C TO AG/CG/IT/CT/ETC.NOT FILE 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEP 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUME NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOC APPEARING IN THE PETITION/APPEAL/APPLICATION 145 WP(C)/17988/2022 BIJAY KUMAR MOHANTY 6. RECEIPT SHOWING SERV.C TO AG/CG/IT/CT/ETC.NOT FILE 25. NAMES IN CAPITAL | 143 | WP(C)/18665/2022 | ANURAG PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |
| MOHANTY TO AG/CG/IT/CT/ETC.NOT FILE 25. NAMES IN CAPITAL | 144 | WP(C)/18665/2022 | ANURAG PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |
| NUMBERS/MOBILE PHONE | 145 | WP(C)/17988/2022 | | LETTERS/ENROLMENT |

| | | | ADVOCATES NOT INDICATED |
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| 146 | CRLMP/1521/2022 | SK. ZAFARULLA | OTHERS. LAST PARA OF THE PARA 7 IN PAGE 5 NOT CORRECTLY FURNISHED IN THE PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | CRLMP/1522/2022 | JAGANNATH KAMILA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | WP(C)/18699/2022 | ABHAYA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WP(C)/18730/2022 | DIBYARANJAN BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 150 | WP(C)/17531/2022 | KSHIROD KUMAR ROUT | OTHERS. PAGE 10,12,13,15 & 16 NOT LEGIBLE OTHERS. G.A DEPT. RESOLUTION JUDGEMENT AND BATCH OF CASES AS AVERRED IN THE PRAYER HAVE NOT BEEN FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | WP(C)/17457/2022 | PRASANTA KUMAR SAHOO | OTHERS. THIS MAY BE REGISTERED AS CMP |
| 152 | WP(C)/17824/2022 | AUROVINDA MOHANTY | OTHERS. PAGE NO. 14,15,16,19 TO 22 NOT LEGIBLE OTHERS. WELFARE FEE OF RS 50/- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER |

| | | | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 153 | WP(C)/18060/2022 | RAMA KRISHNA BISOI | OTHERS. NEAT COPY OF PG. 12, 17 & 22 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |